NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.121/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M

Name of the Company Under Section		Dhiraj Kumar Mantri -Versus-Starmark Dealers Pvt.Ltd & Ors 397/398		
So L	air the	y	rettioner	29/11/2014
. Tous And . Sus	mu Chondeus jarta lengup tro Basu mita yhosh. vasha Baidy	a a	Respondent	S. Gwell. 29/11/201

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 18/01/2018.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)